

O.A. No. 50/09

ORDER DATED 24<sup>th</sup> NOVEMBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. S. B. Jena, Ld. Counsel for the applicant submits that as the applicant is not interested to prosecute this case any further the O.A. may be withdrawn. In view of the submission made, the O.A. is dismissed as withdrawn.

  
MEMBER(A)

  
MEMBER (J)